

HARYANA VIDHAN SABHA

3rd SESSION

BULLETIN NO. 4

Tuesday, the 25th February, 2020

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 25th February, 2020 from 11.00 A.M. to 2.36 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	12	-	-	20

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: - 15

II. WELCOME TO THE TEACHERS AND STUDENTS OF MARKANDA NATIONAL COLLEGE, SHAHABAD MARKANDA, DISTRICT KURUKSHETRA.

During the Question Hour, the Home Minister on behalf of the House, welcomed the teachers and students of the Markanda National College, Shahabad Markanda, District Kurukshetra, who were sitting in the Visitors' Gallery to witness the proceedings of the House.

III. RAISING THE VARIOUS MATTERS.

During the Zero Hour:

- (i) Smt. Kiran Choudhry, a Member from the Indian National Congress Party raised the matter in regard to regularization of the services of SPOs, who were appointed on contract basis. She further stated that they had served in the Haryana State Industrial Security Force earlier and later on their services had been disbanded. There were heated exchanges between the Treasury Benches and the Opposition Members over this issue.

Shri Bhupinder Singh Hooda, Leader of the Opposition also spoke on this matter.

The Home Minister also spoke in this regard.

The Chief Minister also spoke and clarified the position in this regard.

- (ii) Shri Ram Kumar Gautam, a Member from the Jannayak Janata Party raised the matter in regard to providing the benefit of age relaxation of 5 years to the candidates of EWS category at the time of entering into Govt. services on the pattern of Maharashtra and Gujarat States.

The Chief Minister clarified the position in this regard.

Shri Ram Kumar Gautam also raised the matter in regard to promoting the Sanskrit language in the State. He further stated that the Sanskrit Teachers are not getting the benefit of promotion on the post of Headmasters.

He further raised the matter to providing the benefit of reservation to Economically Backward Persons in General Caste Category in Jobs and admission in Educational Institutions and urged the Government to plead the case strongly in the High Court so that the people belonging to these categories can get the benefit of reservation.

- (iii) Shri Bharat Bhushan Batra, a Member from the Indian National Congress Party raised the matter of recently released excise policy and stated that it will allow the individuals to keep too much liquor. He further urged the Government to review the new excise policy.

The Deputy Chief Minister also spoke and clarified the position in this regard.

- (iv) Shri Mamman Khan raised the matter of less water capacity of Banarsi Distributory in Firozpur Jhirka Constituency and urged the Government to increase the water capacity of Banarsi Distributory so that the farmers of that area can get the sufficient irrigation water.

IV. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS.

Discussion on the Governor's Address was resumed.

Dr. Kamal Gupta, Shri Aseem Goel, Shri Vinod Bhayana, Shri Sanjay Singh, Shri Devender Singh Babli and Shri Ishwar Singh, Members from the Treasury Benches, spoke for 14, 14, 08, 05, 11, and 11 minutes, respectively.

Shri Bharat Bhushan Batra, Smt. Shalley and Shri Neeraj Sharma, Members from the Indian National Congress Party, spoke for 28, 06 and 17 minutes, respectively.

Shri Sombir, Shri Rakesh Daultabad and Shri Nayan Pal Rawat, Independent Members, spoke for a while, 06 and 03 minutes, respectively.

V. CONVERSION OF NON OFFICIAL DAY INTO OFFICIAL DAY.

On a suggestion made by the Parliamentary Affairs Minister, the Speaker with the sense of the House, converted the Non Official Day i.e. 27th February, 2020 into official day. The Speaker further informed the House that the resumption of general discussion on Governor's Address and Voting on Motion of Thanks will be taken up on 27th February, 2020 instead of 26th February, 2020 so that more Members can participate in the discussion on Governor's Address.

Smt. Geeta Bhukkal, a Member from the Indian National Congress Party objected it and urged the Speaker to reconsider his decision.

The Deputy Speaker occupied the Chair from 1.14 P.M. to 2.14 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House as under:-

- (i) At 2.30 P.M. for 5 minutes.
- (ii) At 2.35 P.M. for 5 minutes.

The Sabha then adjourned till 11.00 A.M. on Wednesday, the 26th February, 2020.

CHANDIGARH
the 25th February, 2020.

SECRETARY.